

18.32 hrs.

**CINEMATOGRAPH (AMENDMENT)
BILL—Contd.**

MR. CHAIRMAN : The question is :
"That the Bill further to amend the
Cinematograph Act, 1952, as passed by
Rajya Sabha, be taken into considera-
tion."

The motion was adopted.

MR. CHAIRMAN : Now, we take up
clause by clause consideration of the Bill.
The question is :

"That clause 2 stand part of the
Bill"

The motion was adopted.

Clause 2 was added to the Bill.

MR. CHAIRMAN : Now we take up
clause 3. There are amendments from Shri
G.M. Banatwalla and Shri Braja Mohan
Mohanty. Shri G.M. Banatwalla - absent.
Shri Braja Mohan Mohanty.

SHRI BRAJAMOHAN MOHANTY
(Puri) : I am not moving my amendment.
I only want that the hon. Minister should
actively consider to get 'Yojana' and *Akash-
vani* printed in Oriya language also.

MR CHAIRMAN : The question is :

"That clause 3 stand part of the Bill"

The motion was adopted.

Clause 3 was added to the Bill.

*Clause 1, the Enacting Formula and
the Title were added to the Bill*

SHRI H.K.L. BHAGAT : Sir, I beg to
move

"That the Bill be passed"

MR. CHAIRMAN : Motion moved :

"That the Bill be passed"

Shri Namgyal.

श्री पी नामग्याल (लद्दाख) : सभापति
महोदय, मैं सिर्फ एक दो सुझाव देना चाह रहा
था। एक तो यह कि जैसा कि वृद्धि चन्द्र जैन जी
ने बताया है कि रोमोट एरियाज में भी वीडियो
काफी प्रचलित हो रहा है और हमारे यहां
पहाड़ों पर भी इस तरह से फिल्में दिखाई जा
रही हैं, जिसका बुरा असर पड़ रहा है। यह भी
सुना है कि काफी ब्लू फिल्म्स भी दिखाई जा
रही हैं। हमारे यहां तो इसको रोकना काफी
आसान होगा क्योंकि वहां पर बिजली तो है नहीं
वे लोग जनरेटर सेंट रख कर ले जाते हैं।
इसलिए इसको रोकना काफी आसान है। पहाड़ों
पर लोगों को एक्सप्लाइट किया जा रहा है, इसके
लिए भी इस पर रोक लगाना आवश्यक है।

एक बात और आपके नोटिस में लाना
चाहता हूं। दूरदर्शन पर जो प्रोग्राम दिखाए
जाते हैं, उनमें सुधार लाने की आवश्यकता है।
खासकर स्पोर्ट्स की तरफ ज्यादा ध्यान दिया

پرہا سکتا ہے۔ ہماری منجبر فلیکس پرائیویٹ سیکٹر میں ہیں۔ کیا یہ نہیں ہو سکتا ہے کہ پبلک سیکٹر میں اچھی فلموں کا پروڈکشن شروع ہو جائے۔

فلم انسٹیٹیوٹ پوزا سے ہر سال بہت سارے نئے ایکٹرس کو ایڈفائی کر کے نکالتے ہیں اور بلجی کے فلم بازاروں میں گھومتے ہیں۔ ان لوگوں کو کوئی بھی جنس نہیں مل پاتا۔ میں سمجھتا ہوں اگر پبلک سیکٹر میں فلمیں بنیں تو جو بڑے بڑے ایکٹرس نہیں تیس اور پچاس پچاس لاکھ روپیہ لیتے ہیں وہ ختم ہو جائے گا۔ اس لیے نئے نئے ایکٹرس کو

پبلک سیکٹر میں لے کر اچھی فلمیں بنائیں اور دور درشن پر بھی دکھائیں۔ یہ لوگوں کی نیشن ڈائیوٹ کرنے کے لئے فائدے مند ہو سکتا ہے۔ ان چند باتوں کے ساتھ میں اس بل کو سپورٹ کرتا ہوں۔

PROF. N.G. RANGA (Guntur) : Mr. Chairman Sir, I am glad that my hon. friend, the Minister, has opened T.V. Centres in a number of places in Andhra Pradesh but most unfortunately, in my own town, the headquarters of my constituency, that is, Guntur which is considered to be one of the four or five most important cities in the whole of Andhra Pradesh from every point of view, no effort has been made to open a Centre. I am being bombarded by the commercial people, the industrialists and the general public on this matter. They are very particular that it should be done as soon as possible. I sincerely hope that my hon. friend Mr. Bhagat would find it possible to open a Centre as soon as possible, and if possible, within a couple of months time.

SHRI H.K.L. BHAGAT : Sir, as far as what my hon senior Member of Parliament, Prof. Ranga has said about Guntur, I shall be able to inform him by tomorrow how Guntur will be covered.

As far as the hon. Member, Mr. Namgyal's suggestion is concerned, certainly these remote hill areas should be taken care of. And since they are remote and hill areas, it would be more difficult to check the video menace. I think one way to help partly would be to extend the T.V. more and more. For the North-East areas, we had prepared a special plan and for this area also in our future plan we are trying to take care so that these remote hill areas can get more and more T.V. signals....(Interruptions).

SHRI UTTAM RATHOD : Do you mean only hill areas or also tribal areas ?

SHRI H.K.L. BHAGAT : Sure sure, I shall just accept this. The plan that we are now thinking of is because a certain criteria was adopted as a result of which some areas have been left out. In the next plan that we are preparing, we are going into that question. We are trying to take care particularly of the tribal areas, the remote areas, the hill areas and certain other areas. The Government has full sympathy for areas which have not yet got the T.V. coverage signals. This is not the time for me to go into the details about the TV, but since a point was raised, I would like to say a few words.

About regional programmes, I would like to inform that we have started telecasting Telugu language news from Hyderabad, Kannada from Bangalore and we propose to start the language news bulletin from Gauhati also. Similarly from some other places also regional news is proposed to be telecast So, our ultimate plan is that regional languages news should also be telecast from all the regional stations.

The suggestion of the hon. Member about the sports programme is very good. We are showing sports programmes and we wish to show more popular programmes on Indian sports. Sir, a good deal of sports activity has been taken up in our country and it is being shown on Doordarshan and it is also being appreciated.

(Shri H.K.L. Bhagat)

One suggestion was given by the hon. Member that we should produce films in the public sector.

The public sector mainly taking over this field may not be possible, nor will it be desirable under our present system, but I do agree that some good films should be made. NFDC has made some good films. For example Adi Shankaracharya has got an award. So, my point is that this field of films is going to remain in the private sector.

Now, I would like to mention about our documentaries on freedom struggle. They are being dubbed in all languages. They are proposed to be shown not only all over the Stations, but also in all the cinema houses in the country simultaneously.

Now, I come to the Film Institute, Poona. Probably my friend, Shri P. Namgyal is not correctly informed. Lots of actors and actresses are coming out of that Institute. We are making use of that Institute also. Acting course, I think, was stopped, some time back. Now there is emphasis on other types of trainings for the television. Various other courses like that of Cameraman have started. We are trying to encourage them. For encouraging the young people, the NFDC gives loans to various categories with various amounts. They can come forward for the loans and some actors have made use of these loans. By this way we are encouraging new talents to come up.

MR. CHAIRMAN : There is a feeling that good films are not shown on TVs.

SHRI H.K.L. BHAGAT : I would not say that all the films shown on TV are good or all the films shown on TV are bad. It is a question of taste. For example in a Press Conference in a particular town, some people of my age got up and said : We do not want Chitrahah. We cannot see this with our family members. Immediately many young pressmen stood up and said : Don't

be carried away by age. Therefore, Sir, I have my limitations.

Sir, I cannot commit piracy in films. I have to go to the producers. The producer does not give his film if it has got a market value.

Sir, we have given instructions that the films which are 'for Adults only' should not be shown on T.V. Even for other films we have given instructions that bad scenes should not be shown and that they should be cut out before telecast. We are trying to take as much care as possible.

MR. CHAIRMAN : The question is :

"That the Bill be passed"

The motion was adopted.

18.44 hrs.

BANKING LAWS (AMENDMENT) BILL

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : On behalf of Shri Pranab Mukherjee, I beg to move :

"That the Bill further to amend the State Bank of India Act, 1955, the State Bank of India (Subsidiary Banks) Act, 1959, the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980, be taken into consideration."

The employees of public sector banks are eligible for payment of bonus as per the provisions of the Payment of Bonus Act, 1965. Some time in 1976, the workmen employees of State Bank of India raised an industrial dispute claiming bonus outside the Scheme of the Payment of Bonus Act, 1965, at the rate of two months' basic pay, and irrespective of ceiling on salary. They pleaded that this had all along been the practice and custom in the State Bank of India and it had,